

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1287
ANSWERED ON:30.11.2012
WAIVER OF AGRICULTURE LOANS
Aaron Rashid Shri J.M.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any plan to write off the agriculture loans taken by the farmers from Public Sector Banks (PSBs);
- (b) if so, the details thereof and the number of farmers given relief under the Loan waiver Scheme as on date, State-wise, bank-wise; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): There is no such proposal under consideration of the Government.

The Government of India has implemented Agricultural Debt waiver and Debt Relief Scheme (ADWDRS), 2008. Under the Scheme all agricultural loans disbursed by Public Sector Banks, Private Sector Banks, Cooperative Banks, Local Area Banks and Regional Rural Banks between 01 April 1997 to 31 March 2007 to farmers, overdue as on 31 December 2007 and remaining unpaid upto 28 February 2008 were eligible for Debt Waiver/Debt Relief. The Debt Waiver portion of the Scheme closed on 30.06.2008. The Debt Relief portion of the Scheme closed on 30.06.2010.

The State wise details of implementation of the Scheme in respect of Regional Rural Banks and Cooperative Banks are given in Annex-I. The bank wise details in respect of Public Sector Banks, Private Sector Banks and Local Area Banks are given in Annex-II. Under the scheme 3.73 crore farmers have been benefited to the extent of Rs. 52,259.86 crore.